

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO.271
TO BE ANSWERED ON 5.12.2016
AGRAHAYANA 14, 1938 (SAKA)

IDENTIFICATION OF NEW CENTRALLY PROTECTED MONUMENTS

*271. SHRIMATI RITA TARAI :

Will the Minister of CULTURE be pleased to state:

- (a) the number of centrally protected monuments/sites in various States, State/UT-wise;
- (b) whether the Government is aware that the number of protected monuments in Odisha is low, as compared to other States and if so, the reasons therefor along with the steps taken by the Government to increase the number of monuments in the State; and
- (c) the funds allocated and utilised for the protection of monuments/sites in the State of Odisha?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a)to(c) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA
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- (a) There are 3686 historical monuments and Archaeological sites declared protected as of National importance by the Archaeological Survey of India (ASI) in the country. The State-wise list is at Annexure.
- (b) Archaeological Survey of India protects monuments and sites that are found to be of National importance under the provision of Ancient Monuments and Archaeological Sites and Remains Act, 1958. Accordingly, 79 monuments/sites have been declared protected by Archaeological Survey of India in Odisha. The State of Odisha compares favourably vis-a-vis other States like Assam, Bihar, Chhattisgarh, Jharkhand, Kerala, Punjab, Jammu Kashmir, Himachal Pradesh, Goa, Telangana and Uttarakhand which have lesser number of monuments protected by ASI.
- (c) The allocation and expenditure incurred for conservation, preservation and maintenance including providing for betterment of facilities on centrally protected monuments/sites in Odisha during the last three years and current year upto 28.11.2016, are as under:

	Allocation	Expenditure
2013-14	Rs.2,80,00,000	Rs.2,79,99,819
2014-15	Rs.5,97,00,000	Rs.5,96,98,624
2015-16	Rs.6,81,44,000	Rs.6,79,51,688
2016-17 (upto 28.11.2016)	Rs.4,30,00,000	Rs.3,07,84,337

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.271 FOR 5.12.2016

LIST OF CENTRALLY PROTECTED MONUMENTS/SITES UNDER THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

Sl.No.	Name of State	Nos. of Monuments
1.	Andhra Pradesh	129
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman & Diu (U. T.)	12
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir	69
12.	Jharkhand	13
13.	Karnataka	506
14.	Kerala	28
15.	Madhya Pradesh	292
16.	Maharashtra	285
17.	Manipur	01
18.	Meghalaya	08
19.	Mizoram	01
20.	Nagaland	04
21.	N.C.T. Delhi	174
22.	Odisha	79
23.	Puducherry (U.T.)	07
24.	Punjab	33
25.	Rajasthan	162
26.	Sikkim	03
27.	Telangana	08
28.	Tamil Nadu	413
29.	Tripura	08
30.	Uttar Pradesh	743
31.	Uttarakhand	42
32.	West Bengal	136
	TOTAL	3686